

(a) whether concession is given in excise duty on mechanised boats for fishing with more than 150 horse power, but no such concession is available to fishermen using boats with lower horse power;

(b) if so, the reasons therefor;

(c) whether hundred per cent relief will be given to fishermen using mechanised boats of less than 150 horse power; and

(d) whether a time frame will be fixed to introduce these relief ?

**THE MINISTER OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI BUTA SINGH) :** (a) Yes, Sir.

(b) to (d) A proposal to extend the scheme to the small mechanised boats was examined by the Government. It was not found possible to implement the scheme due to serious administrative difficulties and risk to the revenue.

**Issue of Household Cards to Landless Workers under RLEGP**

4677. **SHRI BANWARI LAL PUROHIT :** Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state :

(a) whether there is a proposal under the consideration of Government to issue household cards to landless workers covered under the Rural Landless Employment Guarantee Programme in the country;

(b) if so, whether the scheme for registration of landless workers in the country has been finalised;

(c) whether any guidelines have been issued by the Centre in this regard; and

(d) if so, how Government will effectively monitor the implementation of this programme ?

**THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR) :** (a) to (c) The State Governments/U.T. Administrations have been asked recently to consider the introduction of identity cards to rural landless labour households for employment under some approved work/works in each project under the Rural Landless Employment Guarantee Programme (RLEGP). The guidelines on the subject are contained in the Department of Rural Development's letter dated 21st March, 1985, addressed to the Chief Secretaries of the State Governments/U.Ts.

(d) Periodical Reports will be obtained from the State Governments/U.T. Administrations for monitoring the implementation of these guidelines.

**People Affected by Drought and Floods**

4678. **SHRI CHITTA MAHATA :** Will the Minister of AGRICULTURE AND RURAL DEVELOPMENT be pleased to state the number of people and the areas affected by the drought and floods in the country during the last three years and relief measures taken by Government in regard thereto ?

**THE MINISTER OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI BUTA SINGH) :** The number of people and the cropped areas affected by droughts and floods/cyclones in the country during last three years and the Central assistance for relief measures given to the States and Union Territories are indicated below :

| Year    | Type of calamity  | Population affected (in lakhs) | Cropped area affected (in lakh hectares) | Ceiling of Central assistance sanctioned (Rs. Crores) |
|---------|-------------------|--------------------------------|--|---|
| 1982-83 | Drought           | 2616.89                        | 428.73                                   | 438.51  |
|         | Flood/<br>Cyclone | 633.32                         | 56.83                                    | 321.40  |
| 1983-84 | Drought           | 1874.62                        | 368.22                                   | 294.70  |
|         | Flood/<br>Cyclone | 610.55                         | 76.41                                    | 335.78  |
| 1984-85 | Drought           | 991.28                         | 320.84                                   | 200.66  |
|         | Flood/<br>Cyclone | 446.58                         | 56.56                                    | 344.90  |